

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 299/TT/2013

Date: 18.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Elements under Transmission System associated with Krishnapatnam UMPP- Part-B in Southern and Western Region

Sir,

Please refer to the Commission's earlier letter dated 13.12.2013 seeking certain information, by 30.12.2013 on your petition mentioned above. I request you to furnish the **aforsaid information along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 30.12.2013:-

- i. IBRD-V loan agreement along with the supporting document for "exchange rate" considered i.e. Rs 63.12/\$.
- ii. Any change in the anticipated DOCO, if any?

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)